

(24)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No.369/2005 In  
O.A. NO.2752/2003

New Delhi this the 5<sup>th</sup> day of December, 2005

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Mrs. Meera Chhibber, Member (J)**

Bhoop Singh Yadav  
S/o Shri Sheo Narayan Yadav,  
R/o Village Shah Bajpur,  
Post Majra Gurdas, Distt. Rewari(Har.)

-Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

Shri Basant Swarup,  
Controller of Defence Accounts (R&D)  
L Block, New Delhi.

-Respondent

(By Advocate: Shri R.V. Sinha)

**ORDER (Oral)**

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)**

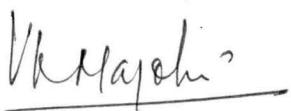
Learned counsel for respondent has filed copy of Memorandum dated 2.12.2005, forwarding the revised PPO.

2. C.P. is disposed of and notice to the respondent is discharged with liberty to the applicant to revive the same on remaining aggrieved.



**(Mrs. Meera Chhibber)  
Member (J)**

CC.



**(V.K. Majotra)  
Vice Chairman (A)**

5.12.05